



NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd & 3rd Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9,
CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 27.02.2026

NOTICE

Please take notice that the matters listed in the **Court - III** at 10:30 AM on **27.02.2026** will now be taken up after rising of **Chennai Bench** assembled at **10:30 AM**.

Further, please take notice that the bench notified for the **Chennai Bench at 10:30 AM on 27.02.2026** is re-constituted. Composition of the re-constituted Bench shall be as under.

Chennai Bench (10:30 AM)

- 1. Hon'ble Mr. Justice N Seshasayee, Member (Judicial)**
- 2. Hon'ble Mr. Jatindranath Swain, Member (Technical)**

By order of Hon'ble Chairperson

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Registrar (I/c)